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14.05 hrs.

Title: Introduction of Actuaries Bill, 2002

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL): Mr. Chairman, Sir, on behalf of Shri Jaswant Singh, I beg to move for leave to introduce a Bill to provide for regulating and developing the profession of Actuaries and to provide for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to provide for regulating and developing the profession of Actuaries and to provide for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI ANANDRAO VITHOBA ADSUL: Sir, I introduce the Bill.

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